

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4544
TO BE ANSWERED ON 19TH JULY, 2019**

DIGITIZATION OF RECORDS IN KSCH

**4544. SHRI BHARTRUHARI MAHTAB:
SHRI RAHUL RAMESH SHEWALE:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Information Commission (CIC), in its Order dated 7 May, 2019 has directed the Kalawati Saran Children's Hospital (KSCH), New Delhi to develop a robust mechanism for the digitization of all administrative records of the Public Authority in accordance with Section 4 of RTI Act, 2005;

(b) if so, the details and the compliance thereof; and

(c) the steps taken/being taken by the KSCH for digitization of administrative records so far along with the time by which such records is likely to be digitized?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Yes.

(b): A proposal to digitize administrative records has been prepared. Digitization of all hospital activities is covered in e-hospital mechanism and to implement the same, a dedicated unit has been setup.

(c): The unit which is setup with a Nodal Officer for fast track implementation of e-hospital mechanism also covers digitization of administrative records. So far following number of files/records have been digitized in Kalawati saran Children's Hospital:

- a. Service Book - 548
- b. Guard files - 151
- c. Dispatch Book - 109